

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI
BENCH
COURT III

19. C.P.(IB)-969(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2021**.

NAME OF THE PARTIES: Karveer Nivasini Engineers & Suppliers

V/s

Popular Steel Works And Agricultural Implements Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner, Ms. Prachi Raval i/b SD Israni Law Chamber and counsel for the Respondent, Mr. Rohit Dilip Mangsule are present through virtual hearing.

Counsel appearing for the Respondent requested time for filing reply. Time is granted. Respondent is directed to file reply within two weeks from today by serving an advance copy on other side and the other side is at liberty to file rejoinder if any before the next date of hearing. List this matter on 06.05.2021 for completing pleadings.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)